

POLICY WORDINGS

Stand-Alone Own Damage Private Car Policy - Add-ons Loss of License/RC

1 Loss of License/RC

This Add-on shall be in force only if Acko General Insurance Ltd (Acko) has received the additional premium for this Add-on in respect of the Insured Vehicle.

In the event of theft or loss of the insured's government issued driving license or registration certificate during the policy period, Acko shall pay the fixed amount specified in the Schedule attached to the Add-ons.

Special Conditions

The benefits provided under this Add-on are subject to the following conditions:

- The claim is supported by a First Information Report (FIR) filed with the police.

Subject otherwise to the terms, conditions, limitations and exclusions of the underlying Policy, which shall be the basis of this Add-on and is deemed to be incorporated herein.